

Date of
Order

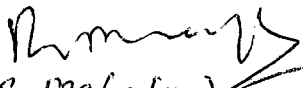
Order

8.12.92

Mr. U.D. Sharma - Counsel for respondents

May be listed for hearing on

6.4.93.

Rejoinder
not
filed.
22/3

 (D.B. Mahajan)
 Member (A)


 (D.L. Mehra)
 Vice Chairman

6/4/93

Mr. U.D. Sharma - Counsel for respondents

D.B. - not formed

put up for hearing

on 6/9/93.

Rejoinder
not
filed.
11/9

COURT MASTER

6/9/93

none for the applicant.

Mr. U.D. Sharma - Counsel for respondents.

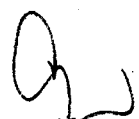
Rejoinder
not
filed
15/3/93
U.D. Sharma

The O.A. is dismissed

in default for non prosecution
on the part of the
applicant.Copy sent
to the
app. &
replied

enclide 580

Date 15-3-93


 (O. P. Sharma)
 Administrative Member


 Gopal Krishna
 Member (Judh)